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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Tinsukia

Dated Guwahati, the December, 2021

Sub:- **Permission to avail HTC.**

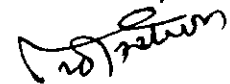
Ref:- Your letter No. DJT/CAO/III/19/7694/2021 dated 09.12.2021

Sir,


With reference to the above, I am directed to inform you that Shri Ranjan Brahma, Civil Judge cum Asstt. Sessions Judge, Tinsukia, has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 during winter vacation w.e.f. 24.12.2021 to 31.12.2021 to visit his home town in Chirang District along with his wife and two minor children, by the shortest possible route, as per existing Rules.

Shri Brahma may be informed accordingly.

Yours faithfully



REGISTRAR (VIGILANCE)

emo NO. HC.VII-03/2020/6969-6972/A. dated 25/12/21 

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Ranjan Brahma, Civil Judge cum Asstt. Sessions Judge, Tinsukia for information with reference to his letter No. CJT/648/2021 dated 07.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.



REGISTRAR (VIGILANCE)

